

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 198 OF 2017 &
IA NO. 971 OF 2017**

Dated: 18th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Association of DVC HT Consumers of Jharkhand ...Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Ms. Poorva Saigal

Mr. Shubham Arya for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **09.08.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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